Central Administrative Tribunal Principal Bench

OA-2309/2015

New Delhi, this the 20th day of April, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

> K. Rajendran Nayar, Aged 50 years, UDC, s/o Shri. N. Kunjunni Pillai F-271, Nanakpura New Delhi-110021.

Applicant

(through Sh. Vinod Zutshi)

Versus

- The Secretary to Government, Ministry of Science and Technology, Respondents Technology Bhawan, New Mehrauli Road, New Delhi-110016.
- The Secretary to Government, Department of Personnel and Training 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.

Respondents

(through Sh. Rajeev Kumar)

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicant states that the grievance of the applicant has already been redressed by the respondents. Accordingly, he wishes to withdraw this OA.

2. OA is thus dismissed as having been withdrawn.

(Uday Kumar Varma) Member (A) (Jasmine Ahmed) Member (J)